

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.205/MP/2022

Subject : Petition under Section 79(1)(f) read with Section 79(1)(k) of the Electricity Act, 2003 for the payment of outstanding dues towards the reimbursement of POC charges for the power supplied to the Rajasthan Discoms through the Power Trading Corporation of India within the scope of the Power Purchase Agreement dated 1.11.2013 (PTC-PPA) executed between the Petitioner and PTC and as per the terms of back-to-back Power Purchase Agreement executed by PTC with Rajasthan Urja Vikas Nigam Limited (RVUNL) referred to as the Procurers' PPA dated 1.11.2013.

Date of Hearing : **31.7.2023**

Coram : Shri Jishnu Barua, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Petitioner : Maruti Clean Coal and Power Limited (MCCPL)

Respondents : PTC India Limited (PTCIL) and 4 Ors.

Parties Present : Shri Matrugupta Mishra, Advocate, MCCPL
Shri Nipun Dave, Advocate, MCCPL
Shri Keshav Singh, Advocate, PTCIL
Shri Dhruv Tripathi, PTCIL
Ms. Swapna Seshadri, Advocate, Rajasthan Discoms
Ms. Shivani Verma, Advocate, Rajasthan Discoms

Record of Proceedings

At the outset, learned counsel for the Respondent No.1 prayed for an adjournment on a ground of non-availability of the arguing counsel. The said request was not opposed to by the learned counsel for the Petitioner. Accordingly, the matter was adjourned.

2. The Commission directed the Petitioner to file the following information for the disputed period, on an affidavit, three weeks:

Particular of bill	PoC bill raised by PGCIL to the Petitioner			PoC bill raised by the Petitioner to PTC		
	Bill Date	Bill due date	Date of payment of PoC bill by the Petitioner to PGCIL	Bill Date	Bill Due Date	Date of payment of PoC bill received from the PTC
Bill month						



3. The Commission directed the PTC to file the following information for the disputed period, on an affidavit, within three weeks:

Particular of bill	PoC bill raised by Petitioner to PTC			PoC bill raised by PTC to Rajasthan DISCOMs		
	Bill Date	Bill due date	Date of payment of PoC bill by the PTC to the Petitioner	Bill Date	Bill due date	Date of payment of PoC bill received from the Rajasthan DISCOMs
Bill month						

4. The Petition shall be listed for hearing on **11.10.2023**.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**